

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

9) IA/1190/2021
M.A 570/2020
C.P. (IB)/264(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: AXIS BANK LIMITED

Vs.

VIDARBHA INDUSTRIES POWER LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Sr. Counsel Mr. Janak Dwarkadas a/w Sr. counsel Mr. Chetan Kapadia
appearing for the Applicant is present through virtual hearing. List this
matter on **15.03.2023** at 12.00 pm.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)